

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Departments amongst Law Officers.

Government Order No. 13128-JK(LD) of 2023.
Dated. 25 - 09- 2023.

In supersession of all the previous Orders issued on the subject from time to time and on the recommendations of Ld. Advocate General, the following distribution of litigation work amongst the Law Officers in Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

S.No.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Mohsin-Ul-Showkat Qadri, Senior Additional Advocate General	1. Home Department. 2. J&K Crime Branch. 3. All Unlawful Activities (Prevention), Act Appeals. 4. Anti Corruption Bureau. 5. Revenue Department (Srinagar District). 6. Fixation and Regulation of Fee of Private Schools. 7. JKBOPEE. 8. All other specially assigned class of cases.
2.	Abdul Rashid Malik Senior Additional Advocate General	1. Industries and Commerce Department 2. Jammu and Kashmir Services Selection Board. 3. Social Welfare Department.
3.	Satinder Singh Kala, Additional Advocate General	1. Labour and Employment Department 2. Civil Aviation Department. 3. J&K Academy of Art, Culture & Languages. 4. Department of Science and Technology. 5. Drugs and Food Control Organization. 6. Transport Department. 7. School Education Department District Shopian.
4.	Alla-Ud-Din Ganai, Additional Advocate General	1. Power Development Department. 2. Jammu and Kashmir Power Development Coorporation. 3. Rural Development Department. 4. J&K Building & Other Construction Board.

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		<p>5. Revenue Department Kulgam and Baramulla Districts</p> <p>6. School Education Department District Ganderbal.</p>
5.	Mohammad Rais ud Din Ganaie. Deputy Advocate General	<p>1. Housing and Urban Development Department including Urban Local Bodies.</p> <p>2. Srinagar Smart City Ltd.</p> <p>3. Revenue Department District Bandipora and Budgam, Districts.</p>
6.	Hakeem Aman Ali Deputy Advocate General	<p>1. General Administration Department.</p> <p>2. Food, Civil Supplies and Consumer Affairs Department.</p> <p>3. Hospitality & Protocol Department</p> <p>4. School Education Department District Kulgam.</p>
7.	Mubeen Wani Deputy Advocate General	<p>1. J&K Forest Development Corporation</p> <p>2. Higher Education Department.</p> <p>3. Revenue Department District Kupwara and Ganderbal</p> <p>4. School Education Department District Baramulla.</p>
8.	Syed Musaib Deputy Advocate General	<p>1. Forest Department</p> <p>2. Floriculture Department including Gardens and Parks.</p> <p>3. Srinagar Development Authority(SDA).</p> <p>4. J&K Lake Conservation and Managing Authority.</p> <p>5. Revenue Department District Pulwama.</p> <p>6. School Education Department District Kupwara and Srinagar.</p> <p>7. Islamic University of Science and Technology, Awantipora.</p> <p>8. He shall also assist the Learned Advocate General in assigned and allotted Arbitration cases.</p>
9.	Sajjad Ashraf, Government Advocate	<p>1. Estates Department.</p> <p>2. Youth Services & Sports Department.</p> <p>3. Health and Medical Education Department.</p> <p>4. Skill Development Department.</p> <p>5. School Education Department District Anantnag.</p> <p>He shall also assist the Learned Advocate General in cases involving Finance Department, Planning Development and Monitoring Department and all such matters specially assigned by Ld. Advocate General.</p>
10.	Rekha Wangnoo, Government Advocate	<p>1. Sericulture Department</p> <p>2. SIDCO</p> <p>3. IMPA</p>

		<ul style="list-style-type: none"> 4. SICOP 5. Department of Culture 6. Government Press
11.	Illyas Nazir Laway Government Advocate	<ul style="list-style-type: none"> 1. Tourism Department. 2. PW (R&B) Department. 3. J&K Economic Reconstruction Agency. 4. Jammu Kashmir Cable Car Corporation. 5. Tourism Development Corporation 6. Revenue Department District Shopian.
12.	Faheem Nisar Shah, Government Advocate	<ul style="list-style-type: none"> 1. Department of Law, Justice & Parliamentary Affairs 2. Agriculture Production and Farmers Welfare Department 3. Horticulture Department 4. Cooperative Department. 5. Revenue Department District Anantnag. 6. Animal, Sheep Husbandry and Fisheries Department. 7. School Education Department District Pulwama
13.	Jehangir Ahmad Dar Government Advocate	<ul style="list-style-type: none"> 1. Jal Shakti Department. 2. Jammu and Kashmir Project Construction Corporation. 3. Election Department 4. J&K Sports Council. 5. Disaster Management Relief Rehabilitation & Reconstruction Department 6. Jammu & Kashmir Resident Commissioner, New Delh.
14.	Numan Idrees Malik Government Advocate	<ul style="list-style-type: none"> 1. Custodian Department 2. Architect Organization 3. Chief Town Planner 4. Haj & Auqaf. 5. Information Department. 6. ARI and Trainings Department 7. School Education Department District Budgam
15.	Furqan Yaqub Sofi Government Advocate	<ul style="list-style-type: none"> 1. Geology & Mining Department. 2. J&K Housing Board. 3. Information Technology Department 4. School Education Department District Bandipora.
16.	Zahid Qais Noor Government Advocate	<ul style="list-style-type: none"> 1. Tribal Affairs Department 2. Khadi & Village Board. 3. J&K Road Transport Corporation 4. J&K Agro Industries Department

JSM

Any other Department/Corporation that has not been assigned here in above to any Law Officer (Government Counsel) shall remain with the Learned Advocate General, J&K; and

Mr. Illyas Nazir Laway and Mr. Faheem Nisar Shah, Government Advocates shall assist the Learned Advocate General in all Arbitration matters and other important matters as may be assigned by the learned Advocate General. SKIMS shall also remain with the Ld. Advocate General.

Finance Department including Jammu and Kashmir Ladakh Financial Corporation, Planning Development and Monitoring Department shall remain with learned Advocate General, J&K.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

This Order shall come into force w.e.f **05-10-2023.**

Note: The Court wise allocation earlier made by the Department shall remain in force except to the extent of Mr. Mubashir Majid Malik, Deputy Advocate General.



By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated.25-09-2023.

No: Law-Jud/153/2021-10

Copy to the:

1. Learned Advocate General, J&K, Srinagar.
2. All Financial Commissioners(Additional Chief Secretaries).
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
4. All Principal Secretaries to Government.
5. Director General of Police, J&K, Srinagar.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
8. All Commissioner/Secretaries to Government.
9. Chief Electoral Officer, J&K, Srinagar.
10. Divisional Commissioner Kashmir.
11. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
12. Registrar, Islamic University of Science and Technology, Awantipora.
13. All concerned Law Officers.
14. Director Information, J&K, Srinagar.
15. Director Archives, Archaeology and Museums, J&K, Srinagar.
16. Director Litigation Kashmir.
17. All Officers of the Department of Law, Justice and Parliamentary Affairs.

18. Private Secretary to Chief Secretary for information of the Chief Secretary.
19. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
20. Private Secretary to Chairman, Fixation and Regulation of Fee of Private Schools Srinagar.
21. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
22. Government Order File.
23. Concerned File.


25.09.73

(Ashish Gupta)

Additional Secretary to Government